

S.No.17

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

**CP No.431/241/HDB/2020
AND
IA(CA) 3/2024 in IA No. (CA)239/2023 in CP No.431/241/HDB/2020
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Jakka Vinod Kumar Reddy

...Petitioner

AND

Peregrine Aids Remedies Pvt Ltd & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.431/241/HDB/2020

Learned Counsel Mr Bheemachary, for respondent present physically.

Matter passed over.

Matter called again. Learned Counsel Mr Rajesh Herur, for petitioner present through Video Conference. Learned Senior Counsel Mr Vivek Reddy, for respondent present through Video Conference. Matter adjourned to 08.05.2024 along with IA(CA) 3/2024 in IA No. (CA)239/2023

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)